

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/2022/3586/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Moni Barman,
Member, MACT, Sonitpur, Tezpur.

Dated Guwahati, the th 26 May, 2022.

Sub:- **Restricted holiday with station leave permission.**

Ref:- Letter No. MACT(S)/394 Dated 25.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 30.05.2022 along with station leave permission from the evening of 27.05.2022 till the morning of 31.05.2022**, has been granted. The District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/3587-3588/A, dated , 26-05-2022

Copy to:

1. The District & Sessions Judge, Sonitpur Tezpur.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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